[Sh. Anoopchand Shah] ported edible oils at fixed price to vanaspati manufacturers but as there is no strict monitoring system, some of them are selling out allotted imported edible oils instead of using it for manufacturing of vanaspati.

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This is done because they get more profit from direct sale as prevailing rates of edible oils in market are much higher.

There is no price control over vanaspati in spite of allocation of imported oils by the Government to avoid this policy. Government should ask vanaspati manufacturers. whom allocation of imported edible oils are made, to supply 40% of their production to Government at fixed rates for distribution through Public Distribution System.

At the same time Government should consider the applications of seed growers cooperative societies for licence to manufacture vanaspati from indigenous oils without using imported oils on top priority basis Government should encourage cooperative movement in vanaspati manufacturing industry.

> (iv) Need to send a survey team to assess the damage caused by floods in Valshali (Blhar)

SHRIMATI KISHORI SINHA (Vaishali): In my Vaishali parliamentary constituency, in the Vaishali and Mazaffarpur districts thousands of people have suffered greatly due to the recent floods. There is as yet no way even to reach those marconed people except by using helicopters. So many of the groups are marooned precariously that unless the army is deployed to rescue them they may face certain death. So far no relief is in sight. Even in areas not so marooned, people have lost all their crops and stores with the result that there is no foodgrains to go round. There is no fodder for cattle. Both people and cattle face hunger. Besides, there is danger of pestilence for them in view of the impurities that the flood has brought in. The Centre should impress on the State Government and provide it with boats and helicopters to rescue the marooned and send them food and fodder on a war footing. The farmers who have lost their all, must be given adequate resources to restart their economic activity. This being probably the worst flood affected area, a special team of officials from the Centre should go there to survey the damage and ecommend suitable measures.

> Need to include the Chit-(v) toor districts dairy in the National Milk Grid.

SHRIMATI N.P. JHANSI LAKSHMI (Chittoor): The Chittoor district of Andhra Pradesh has been severely affected by drought during the last four years. The entire district is dependent on dairy only. The daily collection of the Chittoor Dairy Milk is more than 1 1/2 lakh litres per day. It is proposed to increase the daily collection of milk to 3 lakh litres per day. The farmers, marginal farmers, scheduled castes and backward classes depend on dairy scheme. In Chittoor district, there are more than 130 women's cooperative dairy societies and it is proposed to increase the number of these societies to 300

I would request the Minister for Agriculture to include Chittoor district dairy in the National Milk Grid so that the farmers are benefited. It is also requested that fodder and feed for cattle be supplied at subsidised rates for the cattle.

> Demand for a direct Superfast train between Mangalore and Bombay via Hasan, Hubli, Miraj and Pune

SHRI V.S. KRISHNA IYER (Bangalore